

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 434 of 2020**

**IN THE MATTER OF:**

**Anirudh Kumar**

**...Appellant**

**Versus**

**IBM India Pvt. Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Ketan Madan and Mr. Himanshu Arbola,  
Advocates**

**For Respondents :**

**Ms. Ashmi Mohan and Mr. Shwetabh Sinha,  
Advocates for Respondent No. 1  
Ms. Purti Marwah and Ms. Henna George, Advocates  
for Respondent No. 2 ( IRP)  
Ms. Twisha Issar and Mr. Yogender Pal Singh, IRP**

**O R D E R**

**(Through Virtual Mode)**

**26.08.2020** Ms. Ashmi Mohan, learned counsel representing Respondent No. 1 seeks and is allowed extension of two weeks' time for filing reply-affidavit. Reply filed by Respondent No. 2 is taken on record. Rejoinder, if any, be filed within a week thereof.

List the matter on **18<sup>th</sup> September, 2020.**

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson**

**[ Justice Anant Bijay Singh ]  
Member (Judicial)**

**[ V.P. Singh ]  
Member (Technical)**

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